

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 278/(MAH)/2017

CORAM:

Present:


SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Andre De Menezes
V/s.
Menezes Remedies Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Adv. Abhishuk Pai i/b, Vidur Legal	} For the Petitioner	

COMMON ORDER

C.P. No. 372/14(1)/NCLT/MB/MAH/2017


C.P. No. 278/241-242/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By the Order of the Bench for want of time adjourned to **12.12.2017**
At 2.30 PM communicated to both the sides.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
28.11.2017.

Aah


M.K. Shrawat

Member (Judicial)